

Office of the State Bank of India. According to the State Bank of India, the total number of Junior Management Grade Scale I Officers in Delhi/New Delhi branches and in other offices within the jurisdiction of New Delhi Local Head Office of State Bank of India is 3937.

(b) Compilation of a list indicating individual names of all the above 3937 officers and their period of stay at various offices is not readily available. However particulars of the officers who have stayed in Delhi/New Delhi for 5 years and above are as below ;

	SC/ST	General	Total
From 5 years to 6 years	9	314	323
From 6 years to 7 years	4	78	82
From 7 years to 8 years	—	5	5
From 8 years to 9 years	12	65	77
Above 9 years	1	70	71

Release of Industrial Undertakings of Swadeshi Cotton Mills Company Limited

10521. SHRI MOHAMMAD ASRAR AHMAD : Will the Minister of COMMERCE be pleased to state :

(a) whether the decision in regard to the release of industrial undertakings of Swadeshi Cotton Mills Company Ltd. is pending before the Central Government even now, when the matter was referred by the Supreme Court to them for review in January 1981 directing them to give a full and fair hearing in all aspects of the matter and take a fresh decision within a reasonable time preferably within three months from the date of the said Order i.e. 13-1-1981 ; and

(b) if so, what are the causes for delay in taking the decision in the matter especially in view of the fact that the undertakings were taken over a period of five years and that period is also expiring in April, 1983 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) In pursuance of the direction of Supreme Court, a hearing had been accorded to the Swadeshi Cotton Mills Company Ltd. No decision has yet been taken on the return of the undertakings,

(b) The period of takeover has been extended upto 31-7-1983. The circumstances of the case require that several aspects are required to be gone into and hence it has not been possible to take a decision so far.

Irregularities Committed by IAAI in Award/Execution of Projects

10522. SHRI BHEEKHABHAI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware of the fact that the several irregularities are committed by IAAI in the award of contract and execution of projects of various Airports under the control of IAAI ;

(b) whether Government have received any complaints against the authorities of IAAI for gross violation of set norms and procedure ;

(c) whether it is a fact that a firm black-listed by the CPWD has been awarded work order in gross violation/contravention of existing rules ;

(d) whether Government have report of Vigilance Department of the Authority against the erring officers ; and

(e) whether Government proposed to take action against the firms Senior Engineers in order to ensure quality control and cost control in any such projects ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) and (b) Some complaints alleging irregularities, non-observance of prescribed procedures etc. in the award of certain contracts by IAAI have been received by Government. These are being examined.

(c) According to IAAI, they have not awarded any work order to a firm black-listed by the CPWD.

(d) In view of the reply to (c) above, does not arise.

(e) Does not arise.

Cases of Corruption Against the Civilian Working in Ins

10523. DR. A.U. AZMI : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the appropriate authority in the case of civilians working in INS India is the Ministry of Defence under CCS (CCA) Rules 1965 and not the Director Civilian personnel, Naval Headquarters, New Delhi ;

(b) if not, what are the reasons that cases of Civilians of INS India have been referred to the Ministry ;

(c) has CBI brought to the notice of the Naval Headquarters serious breaches of the Conduct Rules and cases of corruption against the Civilians working in INS India and other Defence establishments ; and

(d) if so, the details thereof together with details of action taken in those cases ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) No, Sir.

(b) Cases are referred to the Ministry of Defence for advice, if necessary.

(c) and (d) The CBI had reported during December, 1982 that one Upper Division Clerk working in INS India, included the names of his parents in the CGHS Card for the period from 1-1-1972 to 7-4-1980 even when they were not dependent on him. Disciplinary action for the above conduct of the Government servant is in hand. It is also reported that a case relating to acquisition of immovable property by the same individual is under investigation by the CBI.

Alleged Income Tax Evasion by Chelmsford Club

10524. SHRI GULSHER AHMAD : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that complaints were received by the Income Tax authorities sometime back from some members of the Chelmsford Club Limited, Raisina Road, New Delhi about the income tax evasion by the said club and if so, full details thereof ;

(b) action taken by the Department thereon and results achieved ;

(c) whether there has been undue delay in processing the case and if so, reasons thereof ; and

(d) whether it is also a fact that Chelmsford Club Limited has not been cooperating with the Income Tax Department in the matter of furnishing necessary information and data etc. in reply to the notices served by Income Tax Department and if so, action proposed against the Club ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAM RAO) : (a) Yes, Sir. A complaint from Convenor of the Chelmsford Club Reforms Committee was received by the Income-tax authorities sometime back.

(b) The matter is under investigation.

(c) There has been no undue delay in processing the case.

(d) The assessee club has been cooperating with the Department in connection with furnishing of various details.

Missing of Amount from a Nationalised Bank in Gwalior

10525. SHRI RAVINDRA VARMA :
SHRI MOTIBHAI R. CHOWDHARI :
SHRIMATI KISHORI SINHA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a case in which a sum of Rs. one lakh was found missing from a nationalised banks of Gwalior, was brought to the notice of Government in the middle of March, 1983 ;

(b) if so, the name of that bank, and the full details in this regard ; and

(c) whether there have been such cases in this bank earlier also involving the persons connected in the case ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) United Commercial Bank has reported that a shortage of Rs. 1 lakh was detected on 5.3.83 when 10 bundles containing 100 pieces each Rs. 100/-notes were found missing. The matter was reported to Police. The case is under investigation. The Bank has reported that no persons had been identified/apprehended in the above case.